37

railway workers under Rule 14(H) of the Railway Discipline and Appeal Rules was not in order;

- (b) if so, whether the orders of re moval from service served upon the rail way workers have since been withdrawn; and
- (c) if the answer to part (b) above be in the negative the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) :(a) Yes Sir.

(b) and fc) Government have filed appeal against the judgment of Calcutta High Court in certain cases and the question of withdrawing the orders in such cases, does not arise. In cases, however, where no appeal has been filed, the em-loyees have already been taken back to service.

\*10. श्री गुणानंद ठाजुर :
श्री कल्प नाथ :
श्री कल्प नाथ :
श्री जगदीम जोशी :
श्री नायेश्वर प्रसाद शाही :
श्री नत्यों सिंह :

क्या रेल संत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में 7 सितस्वर से 31 सम्तूबर 1974तक की सबिध के दौरान मान्दोलनों के कारण रेल-सम्पत्ति को कितनी क्षति पहुंची ;
श्रीर

(ख) इस संबंध में रेलवे ने क्या उपाय किये है ?

## t[Damage caused to railways dne to agitations in Bihar

10. SHRI GUNANAND THAKUR :
SHRI KALP NATH : SHRI
JAGDISH JOSHI: SHRI
NAGESHWAR PRASAD
SHAHI: SHRI NATHI
SINGH :

Will the Minister of RAILWAYS be pleased to state:

- (a) the extent of damage caused to railway property in Bihar on account of agitations during the period from 7th September to the 31st October, 1974; and
- (b) what measures have been taken by Railways in this regard?]

रेल मंत्री (श्री ललित नररायण मिश्र): (क) और (ख) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

tfTHE MINISTER OF RAILWAYS i SHRI L. N. MISHRA): (a) and lb) The information is being collected and will be laid on the Table of the Sabha.J

## Barauni Fertilizer Plant

◆11. SHRI JAGDISH JOSHI: SHRI KALP NATH : SHRI GUNANAND THAKUR : SHRI NAGESHWAR PRASAD SHAHI : SHRI NATHI

SHAHI : SHRI NATHI SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the number of displaced persons who were assured of employment at the time of acquisition of their lands for setting up the Barauni Fertilizer Plant and the year in which their names were registered for such employment;
- (b) the number of such displaced persons who have been provided employment upto the 31st October, 1974; and
- (c) whether the remaining persons would be provided employment in Urea and Potash Fertilizer Plants?